

Annexure - 2

Name of the corporate debtor:
CIN NoShipra Estate Limited
U70101DL1987PLC029594

Date of commencement of CIRP:

24-Jan-24

List of creditors as on

30-Nov-24

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Assets Care & Reconstruction Enterprise Limited	07-02-2024	5,47,11,54,380	5,47,11,54,380		5,47,11,54,380	No	74.41%					
2	Small Industries Development Bank of India	06-02-2024	6,04,89,659	6,04,89,659		6,04,89,659	No	0.82%				-	-
3	Alchemist Asset Reconstruction Company Limited	06-02-2024	38,11,32,622	38,11,32,622		38,11,32,622	No	5.18%				-	-
4	Asset Reconstruction Company (India) Limited [ARCIL] Shipra Hotels Limited	07-02-2024	1,95,55,19,293		1		No	0.00%	1,95,55,19,292			-	Note 1
5	ARCIL - Shipra Leasing Pvt Ltd	07-02-2024	3,32,35,75,058		1		No	0.00%	3,32,35,75,057			-	Note 1
6	Sunil Vaishnav	08-02-2024	16,82,552				No				16,82,552	-	
7	Mansi Brar Fernandes	13-03-2024	7,98,55,876				No				7,98,55,876	-	
8	Shipra Neo Apartments Owners Association	06-02-2024	2,36,08,000				No				2,36,08,000	-	
9	Interactive Communication Services (India) Private Limited	02-09-2024	2,94,54,975				No				2,94,54,975	-	
10	Icons India Project Private Limited	02-09-2024	2,94,54,975				No				2,94,54,975	-	
11	Indiabulls Housing Finance Ltd	27-06-2024	22,22,22,223				No				22,22,22,223	-	
	Total		11,57,81,49,613	5,91,27,76,663	-	5,91,27,76,661	-	80.41%	5,27,90,94,349	-	38,62,78,601	-	-

Note 1 : Due to ongoing litigation, the claims from Indiabulls Housing finance Limited and ARCIL have been admitted at a notional value of Rs. 1